



THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-65/1996/154/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Malasri Nandi
Member, MACT,
Sonitpur, Tezpur.

Dated Guwahati the ^{6th} January, 2020

Sub: **Casual leave and station leave permission.**

Ref:- Your letter No. MACT(S) 1029 dtd. 20.12.2019

Madam,

I am directed to inform you that, your prayer for casual leave on 23.12.2019 along with station leave permission, with your official vehicle, at your own cost, from the morning of 23.12.2019 till the morning of 24.12.2019, has been granted.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-65/1996/155/A, dated 6.1.20

Copy to:

1. The Systems Analyst, Gauhati High Court.


JT. REGISTRAR (VIGILANCE)

Relia